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A copy of the order dt. 11.3.99 may be given to the counsels for both sides.

Pat
11/3

Pat
11.3.99

For admission.
Pat Bench
31.5.99

Free copy of the order dt. 4.5.99 may be given to the counsels for both sides.

Pat
12/5

Pat
12.5.99

Order No. 4. Dated 21.04.99.

Adjourned to 04.05.99 for 'admission' at the request of learned Counsel for the petitioner.

Pat
21.4.99

Member (J).

4.5-99

It is submitted by Shri D. Pattnaik, learned Counsel for the petitioner that during pendency of this O.A., the departmental authorities have passed final orders ~~that~~ on the pending disciplinary proceedings and in view of this the O.A. has become infructuous. It is submitted by Shri S. B. Jena, learned Addl. Standing Counsel. In view of submissions made by the learned Counsel for the petitioner, the O.A. is disposed of for having become infructuous.

Pat
4.5.99

Member (J)